

**Information Note to the Press (Press Release No. 45/2022)**

**Immediate Release**

**Telecom Regulatory Authority of India**

**“TRAI releases consultation paper on “Renewal of Multi-System Operators (MSOs) Registration”**

**New Delhi, 20th July 2022-** The Telecom Regulatory Authority of India has today issued the consultation paper on “Renewal of Multi-System Operators (MSOs) Registration”.


2. Digitalization of the Indian broadcasting sector began in year 2012 and was completed across the country by March 2017. Ministry of Information & Broadcasting (MIB) issued first of new registrations to Multi System Operators (MSOs) during the DAS implementation in June 2012, which becomes due for renewal/extension in June 2022. The Cable Television Networks Rules, 1994, however, do not mention provision about renewal of MSO registrations. In view of this, The Authority has received a reference from MIB seeking recommendations on the issues pertaining to MSO Renewal procedure.

3. Accordingly, TRAI is issuing Consultation Paper on “Renewal of Multi-System Operators (MSOs) Registration”. The Consultation paper aims to seek comments of the stakeholders on the relevant issues pertaining to renewal of MSO registration including the quantum of fee to be paid for such renewal.

4. Full text of the consultation paper is available on the TRAI's website **[www.traigov.in](http://www.traigov.in)**.

5. Written comments on the consultation paper are invited from the stakeholders by **10<sup>th</sup> August 2022**. Counter comments, if any, may be submitted by **17th August 2022**. The comments and counter-comments may be sent, preferably in electronic form on the email: - **[advbcs-2@traigov.in](mailto:advbcs-2@traigov.in)** and **[jtadvbcs-3@traigov.in](mailto:jtadvbcs-3@traigov.in)**.

6. For any clarification/ information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23237922.

  
(V. Raghunandan)

**Secretary, TRAI**